## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

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**PETITION NUMBER** 

: TCP/235/2017

NAME OF THE PETITIONER(S)

: BABY MATHEW

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

K. MANOJ MENON P. NEELAKANTAN CHUNSEL FOR RESPONDENTS

Medalcontard.

2) M.K. PREETHA ? for KSR & W. ]

Coursel for Petitioners

METATCO

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent submitted that there is an offer from the Petitioner for exploring the possibilities of settlement between the parties and prayed for time. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

— Sel MEMBER (TECHNICAL) ghk Sd -MEMBER (JUDICIAL)